

(c) Does not arise.

T. V. Centre at Silchar in Assam

70. SHRI KABINDRA PURRKAYASTHA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether T. V. Studio Centre set up at silchar in Assam a few years back has not been functioning fully; and

(b) if so, the steps being taken by the Government to function the T. V. Studio Centre and to extend facilities to the local artists?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K. P. SINGH DEO): (a) and (b) The TV Studio Centre at Silchar in Assam has been made fully functional with effect from 30-4-1993. The Studio set up at Doordarshan Kendra, Silchar is presently producing programmes for a limited duration of 30 minutes with the help of local artists.

Clarence of power Projects

71. SHRI AMAR ROY PRADHAN: SHRI UDAY PRATAP SINGH: SHRI HARI KEWAL PRASAD:

Will the Minister of power be pleased to state:

(a) whether the process of commissioning and early completion of pending power projects in the country is not done in stipulated period;

(b) if so, the reasons therefor; and

(c) the steps taken or proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF (SHRI P. V. RANGAYYA NAIDU) (a) to (c) The time taken for according approval to

the proposals received would depend upon the details given by the State Governments/State Electricity Boards and upon clearances from various concerned Central agencies/Ministries, such as the Central Electricity Authority from techno economic point of view, Ministry of petroleum & Natural Gas and Ministry of Coal for establishing fuel linkages, Ministry of Surface Transport and Ministry of Railways in respect of transportation and handing of fuel, Ministry of Railways in respect of transportation and handling of fuel, Ministry of Environment and Forests for environmental clearance and Ministry of Finance and Planning Commission for investment approval.

Concerted efforts are being made by all the concerned agencies viz. State Electricity Boards/projects Authorities, Central Electricity Authority (CEA), BHEL and other suppliers, to meet the commissioning execution, both by the Ministry of Power and the CEA at the Central and Electricity Board/ Projects Authorities at the State level, is also undertaken.

Proposal of Maharashtra Government on National Highways

72. PROF. ASHOK ANANDRAO DESHMUKH: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government of Maharashtra has sent some proposals on national Highways to the Union Government; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) and (b) During 1993-94 Government of Maharashtra has so far submitted seven estimates for development of national Highways. Out of these, one each is for widening of bridge, land acquisition, survey and investigation and provision of paved shoulders and the remaining three are for miscellaneous improvement works.